



# e-Courts (नागरिक सेवाएं)

न्यायलयों की न्याय वितरण प्रक्रिया को सक्षमता द्वारा बदलने के लिए एक मिशन मोड परियोजना

Skip to Navigation Skip to Main Content Site map

ECOURTS SERVICES  
District and Taluka Courts of India

Home Supreme Court High Courts District Courts NJDG Contact Us

Search Menu

- CNR Number
- Case Status**
- Court Orders
- Cause List

SEARCH BY CNR NUMBER

Enter CNR Number, for example: MAU01999992015

Enter CNR Number

Aurangabad

Name Case Number Filing Number

Case Status : Search by Petitioners/Respondents Name

\*Petitioner / Respondent kadam \*Registration Year

Captcha kmub9 \*Enter Captcha

Note : If you don't have CNR Number then use either

How to

- If you know the CNR Number of the Case, enter
- On Clicking the search button, the current status
- If you don't know the CNR number of the Case then

Total Number of Establishments in Court Complex : 3

Chief Judicial Magistrate, Auro District and Sessions Court, Auro Civil Court Senior Division, Auro

Sr No	Case Type / Case Number / Case Year	Petition Respo
	Cri.M.A./2552/2016	
	Cri.M.A./1028/2016	

Back

District and Sessions Court, Aurangabad

Case Details

R.C.A. - Civil Appeal	Filing Date	05-
3518/2016	Registration Date	05-
266/2016		
MHAU010085692016 (Note the CNR number for future reference)		

Case Status

05th October 2016
10th April 2017 Date Not Updated
Report
13-District Judge-11 and Asst. Sessions Judge Abad

Petitioner and Advocate

gungabad, Through G.P.A. Srinivas Ramnath Khatod, Shantinik

Terms and Conditions  
Copy Right Policy  
Hyper Linking Policy  
Privacy Policy  
Accessibility Statement  
Disclaimer

© 2016 eCommittee Supreme Court of India. All Rights Reserved

ecourts.gov.in पोर्टल नागरिकों, अधिवक्ताओं और वादियों को सेवाएं प्रदान करता है।

वेब पोर्टल पर नागरिकों के लिए केस स्टेटस, वाद सूची और आदेश / निर्णय जैसी सेवाएं देश भर के न्यायलयों से उपलब्ध हैं।

अधिवक्ता अपने मामलों की स्थिति और अपनी डायरी भी देख सकते हैं।

मामले की वर्तमान स्थिति और केस से सम्बंधित सम्पूर्ण जानकारी प्रतिदिन पारित आदेशों सहित केस स्टेटस के रूप में उपलब्ध है।

सरकारी स्टेकहोल्डर्स पुलिस स्टेशन, एफ आई आर नंबर, केस टाइप द्वारा मामले की खोज कर सकते हैं।

590 से अधिक जिले, 8.05 करोड़ मामले और 4.39 करोड़ निर्णय / आदेश सहित उपलब्ध है।